each one of the nationalised and non-nationalised banks for the year 1980 and onwards?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) According to the present classification of centres adopted by the Reserve Bank of India for the purpose of branch expansion, a centre having population upto 10,000 is classified as a 'Rural' centre. Excepting in cases where they are headquarters of Community Development Blocks or have larger than average growth potential, licences for rural centres are issued only if they are unbanked.

In accordance with the current branch Licensing policy of the Reserve Bank, commercial banks are required to devote their branch expansion efforts during the three years 1979—81 primarily to the opening of branches at unbanked rural and semi-urban centres in districts where the population coverage of rural and semi-urban branches is poorer than 1 branch for every 20,000 people. The branch expansion programmes in accordance with this policy are being drawn up by the Reserve Bank in consultation with the State Governments. The primary responsibility for branch opening is to be shouldered by the lead banks and the regional rural banks.

(b) and (c). Information to the extent available is being collected and will be laid on the Table of the House.

राजस्थान सरकार की वित्तीय आवश्यकतायें

227. श्री भीखा भाई : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान की वित्तीय आवश्यकताओं को ध्यान में रखते हुए पिछले वित्त आयोग ने राज्य के लिए कितनी राशि की सिफारिश की थी; और

(ख) सिफारिश की गई इस राशि में से अब तक कितनी राशि दी गई है?

वित्त मंत्रालय में राज्य मंत्री (श्री जगन्नाथ पहाड़िया) : (क) और (ख). सातवें वित्त आयोग ने वर्ष 1979–84 की 5 वर्षों की अवधि के दौरान राजस्थान के आयोजना-भिन्न राजस्व लेखे में 663.24 करोड़ रुपए की कमी का अनुमान लगाया। इस घाटे की सातवें वित्त आयोग द्वारा की गई सिफारिश के अनुसार उनके केन्द्रीय करों और शुल्कों के हिस्से के रूप में 883.52 करोड़ रुपए के प्रत्याशित अंतरण करने पर अधिशेष में बदलने की संभावना थी। बजट अनुमानों के आधार पर चालू वर्ष में केन्द्रीय करों और शुल्कों के हिस्से के रूप में राज्य को लगभग 159 करोड़ रुपए के अंतरण किए जाने की संभावना है।

करों और शुल्कों के हिस्से के अलावा, आयोग ने राज्य को 1979–84 तक 5 वर्षों में प्रशासन के कुछ क्षेत्रों में जैसे पुलिस, जेल, न्यायालय, जिला, राजस्व जनजाति और राजकोष प्रशासन के स्तर को बढ़ाने के लिए 19.29 करोड़ रुपए की राशि के अनुदान की सिफारिश की है। अनुदान राज्य सरकार द्वारा तैयार की गई और केन्द्र में प्रशासनिक मंत्रालय द्वारा अनुमोदित योजनाओं के आधार पर देय है। अब तक अनुमोदित योजना के लिए चालू वर्ष में 1.81 करोड़ रुपए की राशि की मंजूरी की गई है।

इनके अलावा, आयोग ने 1974–80 तक पांच वर्षों में राज्य द्वारा केन्द्रीय ऋणों की वापसी अदायगी में 137.98 करोड़ रुपए की राशि की राहत की भी सिफारिश की है।

Amenities at Delhi Airport

228. SHRIMATI PRAMILA DANDAVATE: Will the Minister of TOURISM & CIVIL AVIATION be pleased to state:

(a) whether Government have received complaints from air travellers about inefficient handling of baggage and other passenger amenities at the Delhi Airport;

(b) if so, the details thereof; and

(c) what steps Government propose to take to provide adequate and efficient services and facilities to air passengers?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B PATNAIK): (a) and (b). Complaints have been received from the passengers regard-

ing delay in the delivery of the baggage and inadequacy of other amenities such as air-conditioning, water and self-service trollies etc. and congestion at the airport.

(c) It is always the endeavour of the Government to improve passenger amenities and services and high priority is given to it. Facilities provided at Delhi airport include self-service trollies, left luggage facility, large number of fibre glass chairs, water coolers at convenient places, CCTV System, regular coach service between city and airport, and insurance counter etc.

The facilities, however, sometimes become inadequate due to congestion in the terminal building. Construction of a new terminal complex, to relieve congestion, is under consideration of the Government.

तस्करी के माल का पकड़ा जाना

229. **श्री कृष्ण दत्त** : क्या वित मंत्री यह बताने की कृपा करेंगे : कि

(क) गत $2\frac{1}{3}$ वर्षों में कितने पर्यटक भारत से विदेश गये और उनमें से ऐसे व्यक्तियों की संख्या और नाम क्या हैं जिनके पास से तस्करी का माल पकड़ा गया और (व्यक्ति वार) कितने मल्य की वस्तुएं पकड़ी गईं; और

(ख) तस्करी का, राज्यबार ब्यौरा क्या है कितनें व्यक्तियों के विरुद्ध कानूनी कार्यवाही की गई और ऐसे तस्करी के (राज्य वार) नाम क्या हैं जिनके विरुद्ध मामले वापस ले लिये गये ?

वित्त मंत्रालय में राज्य मंत्री (श्री जगन्नाथ पहाड़िया) : (क) और (ख). सूचना एकत्र की जा रही है और सदन पटल पर रख दी जायेगी ।

Development of Gwalior as a Tourist Centre

230. SHRI N. K. SHEJWALKAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the reasons for not developing Gwalior as a tourist centre when it is surrounded by many places of historic importance and artistic beauty;

(b) the reasons for not giving it due publicity through advertisements in newspapers and otherwise; and

(c) the reasons for not providing sufficient railway and airconditioned bus services to this place?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) Gwalior is already included in the list of centres to be developed in the Central Sector. The India Tourism Development Corporation has acquired a 3-acre plot of land at Gwalior for constructing a Travellers Lodge. This scheme has been included in the Corporation's Five Year Plan 1978—83.

(b) As regards giving publicity to Gwalior, it is featured in the Madhya Pradesh Directory, Tourist Map of India and the Regional folder that the Department of Tourism has brought out and which are being widely distributed abroad.

(c) Gwalior is already well connected by rail. This question of operating air-conditioned bus service to Gwalior will be considered when there is a sufficient demand for such a service.

Shrinkage in Public Distribution System

231. SHRI CHITTA BASU: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether there has been of late shrinkage of public distribution system;

(b) if so, the extent of shrinkage and specific reasons for that;

(c) whether Government propose to expand the public distribution system with wider coverage both in terms of items of commodities and population; and